

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.4668/2014
MA No.1870/2016

this the 31st day of May, 2016

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Dr. Birendra Kumar Sinha, Member (A)**

Suman Devi
Aged 34 years
Desigantion (Unemployed)
W/o Shri Dheeraj Yadav
Opp. Police Station, Najafgarh
New Delhi – 110 043. Applicant.

(By Advocate: Shri Yogesh Sharma)

Versus

1. Govt. of N.C.T. of Delhi
Through, Delhi Secretariat/ Lt. Governor of NCT of Delhi.
I.P.Estate, Govt. of NCT of Delhi.
New Delhi.
2. Delhi Subordinate Services Selection Board
Through its Chairman/Controller/Deputy Controller of Exam
Govt. of NCT of Delhi
F-18, Karkardooma Institutional Area
Delhi -92.Respondents

(By Advocate: Shri Vijay Pandita)

ORDER (ORAL)

By Hon'ble Mr. V.Ajay Kumar, Member (J)

MA No.1870/2016 and OA No.4668/2014 are taken up for final hearing,
with the consent of both the learned counsel.

2. The MA No.1870/2016, filed for taking on record certain documents and judgments, is allowed.

3. This Tribunal disposed of an identical OA No.4445/2014, **Neha Nagar Vs. Delhi Subordinate Services Selection Board (DSSSB)** and batch on 18.12.2015, as under :-

"20. In view of the above legal position and in view of the fact that the applicants were already permitted to take the examination provisionally by virtue of the interim orders dated 23.12.2014 and their results are yet to be declared by the respondents, we are of the considered view that the ends of justice would be met if the respondents are directed to declare the results of the applicants and to consider their cases along with others as per his/her merit, after verifying their qualifications or otherwise satisfying themselves with their suitability, in accordance with law, within four weeks from the date of receipt of a copy of this order. The OAs are disposed of, accordingly. No costs."

4. Since, the applicant in this O.A. is also identically placed like the applicants in the aforesaid O.A. No.4445/2014 & batch, this O.A. also disposed of in the same terms. No costs.

(Dr. Birendra Kumar Sinha)
Member (A)

(V. Ajay Kumar)
Member (J)

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